

ITEM NO.9

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1308-1310/2015

PREMA KUMARI

Appellant(s)

VERSUS

M/S S.N. STEEL AND TRADERS .

Respondent(s)

IA 5/2017 - Application for substitution.
IA No. 14/2017- Exemption from filing O.T.

Date : 01-04-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Appellant(s) Mrs. Mukti Singh, Adv.
Mr. Sunil Kumar Singh, Adv.
Mr. Ravindra Kumar, AOR

For Respondent(s) Mr. T. N. Singh, AOR
Mr. Vikas K. Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondent states that he will supply
a copy of the Counter Affidavit on the learned counsel for the
appellant within 24 hours.

List the matter after two weeks.

(POOJA CHOPRA)
COURT MASTER

(HARI SWAROOP PARASHER)
ASSISTANT REGISTRAR